

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal, the 9th June, 2023

No. HCM/SEC-COM/2022/Estt.-II/

In exercise of the powers conferred under Rule No. 32 of "The Manipur State District Courts Service Rules, 2014" as amended by "The Manipur State District Courts Service (Fourth Amendment) Rules, 2022", the High Court is pleased to constitute the **Transfer Committee** as under:

1. District & Sessions Judge, Imphal West.
2. District & Sessions Judge, Imphal East.
3. District & Sessions Judge, Thoubal.

By Orders etc.,

Sd/-
(Ojesh Mutum)
REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR

No. HCM/SEC-COM/2022/Estt.-II/

11805-19

Imphal, the 9th June, 2023

Copy to:

1. The Principal Secretary to Hon'ble the Acting Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur.
4. The P.S. to Registrar General, High Court of Manipur.
5. All the District & Sessions Judges/Presiding Officer, Revenue Tribunal (MACT)/ Judges, Family Courts/Judges, Special Courts, Addl. District & Sessions Judges/Member Secretary, MASLSA.
6. All the Registrars, High Court of Manipur.
7. All the Joint Registrars, High Court of Manipur.
8. All the Deputy Registrars, High Court of Manipur.
9. The Assistant Registrar-IV, High Court of Manipur.
10. The System Analyst, High Court of Manipur for uploading the same to the official website.
11. The Superintendent Estt.-II, High Court of Manipur.
12. The Court Masters, High Court of Manipur.
13. Persons concerned.
14. Guard File/Order Book.
15. Concerned file.


REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR